GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:4422 ANSWERED ON:03.05.2012 ALLOCATION FOR AIBP Kaswan Shri Ram Singh

Will the Minister of WATER RESOURCES be pleased to state:

(a) the fund allocated by the Planning Commission under Accelerated Irrigation Benefit Programme (AIBP) during the last three years and the current year;

(b) whether Central Water Commission has released less funds this year in comparison to allotment made during the year 2009-10;

(c) if so, the details thereof and the reasons therefor;

(d) whether some State Governments including Rajasthan have requested to increase central assistance under Accelerated Irrigation Benefit Programme; and

(e) if so, the details thereof and the action taken so far thereon by the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) Planning Commission had fixed ceilings for Accelerated Benefits Irrigation Programme (AIBP) as Rs.11750.49 crore, Rs. 13660.46 crore and Rs. 12292.84 crore for the years 2009-10, 2010-11 and 2011-12 respectively.

(b) & (c) Central Water Commission does not release funds under AIBP.

(d) & (e) Yes. Madam. The Planning Commission had revised the annual ceilings for AIBP for some States on their request including Rajasthan during 2011-12, details of which are given at Annexure-I.